

## Abdul Rashid Vs State Of Tripura

**Court:** Tripura High Court- Agartala

**Date of Decision:** March 28, 2024

**Acts Referred:** Code Of Criminal Procedure, 1973 " Section 439

Narcotic Drugs And Psychotropic Substances (NDPS) Act, 1985 " Section 21(b), 25, 29, 37

**Hon'ble Judges:** Arindam Lodh, J

**Bench:** Single Bench

**Advocate:** A. Basak, Raju Datta

**Final Decision:** Allowed

### Judgement